NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/16	TP 46/17	Hearing	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Shantha Projects Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

93. 19 Shankar 9945320407

peditioner

<u>ORDER</u>

Counsel for petitioner is present. He has filed memo in the registry giving the new address of respondent. Fresh notice to respondent to the new address. Petitioner counsel to collect the notice from the registry and serve on the respondent. List it on 28/09/2017.

MEMBER(J)

MEMBER(T)